

ANNEXURE -2

Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited

List of stakeholders as on : Jan 6,2022 (updated upto Sept 30,2024)

List of Unsecured Financial Creditors

Amount (Rs)

| Sl no | Name of Creditor | Details of Claims | | Details of Claim Admitted | | | Amount (Rs) | | | | Remarks | |
|-------|------------------|-------------------|--------------------|---------------------------|---------------------|-----------------------------|--|----------------------------|--|--------------------------|---------|------------------------------------|
| | | Date of Receipt | Amount of Claim | Amount of claim admitted | Nature of Claim | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues which may be set off | Amount of claim rejected | | Amount of claim under verification |
| 1 | Sreekumar S Nair | 06-01-2022 | 1,11,08,520 | - | Employee loan to CD | No | 100 | 0 | 0 | 1,11,08,520 | 0 | Note -1 |
| | | | 1,11,08,520 | - | Employee loan | | | | | 1,11,08,520 | - | |

Note 1: The person is the POA holder of the 100% Holding Company of the CD and also the ex GM of the CD. During Liquidation suddenly claims to be Fin Creditor having given employee loans to CD . He did not raise claim as Fin Creditor during 10 COC meetings, NCLAT appeal and NCLT proceedings. The Appeal filed him was rejected by Hon NCLT Kochi